

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No.165/2019-CPS

Sealed quotations are invited for supply of **(1)** 360 Nos. Laptops and **(2)** 360 Nos. of Monochrome Desktop Laserjet Printers with 05 (Five) Years on-site comprehensive warranty by Original Equipment Manufacturer (O.E.M) for the use of High Court for the State of Telangana at Hyderabad [on buyback of approx. 344 Nos. of old Acer Laptops (Model Nos. TMP 253-M & TMP 245-M purchased in the years 2013 & 2014 respectively and approx 355 Nos. of old Monochrome Laserjet Printers (Model Nos. HP1022 Printers (Approx. 331 Nos.) & Xerox Phaser 3010 Printers (Approx. 24 Nos.) purchased in the year 2009 & 2013 respectively] (as is where in condition).

(Details of configuration are mentioned below)

(1) SPECIFICATIONS FOR LAPTOPS

SL. No.	Parameter/ Feature	Specifications
1	Make & Model	_____ (Specify)
2	Processor	Latest X86 64-bit based processor Core i5 8265U processor (8 th Generation) with base frequency of 1.6 GHz up to 3.9 GHz, 6 MB Cache or higher
3	Chipset	As per Manufacture OEM-Compatible
4	Motherboard	Compatible OEM Motherboard
5	RAM	8GB RAM @ 2400 MHz or higher with min. 2 DIMM slots expandable up to 32 GB
6	Primary Storage	512GB SSD
7	Audio	Integrated Audio with Internal speakers
8	Network Interface	10/100/1000 Network Interface
9	Wireless LAN	802.11 AC Dual Band, Bluetooth 4.1 or better
10	Graphics	Intel® UHD Graphics 620 or better
11	Display	14.0" HD (1366 x 768) Anti-glare (16:9) WLED, 220 nits, non-touch display or higher
12	Input Devices	Spill-resistant standard Key Board with Standard Touchpad
13	Interfaces	2 USB 3.1 Gen1, 1 USB 2.0, HDMI 1.4, VGA/ Display Port, RJ-45, 1 USB Type C 3.1 with power delivery, SD 3.0 Memory card reader, Universal Jack global headset jack + mic, noble Wedge Lock slot with Finger Print reader or higher
14	Battery	42 WHr Lithium Ion/Lithium Polymer battery or higher with minimum 6 Hrs battery or better
15	Webcam	Integrated HD Webcam and microphone
16	Security	Discrete TPM 2.0 (Hardware) Security - Hardware: Kensington/ Security Lock.
17	OS Support	Ubuntu Linux Support 18.04 Ver or higher version (with media)
18	Weight and Height	Weight Not more than 1.8 kgs including Battery and Height Not more than 20 mm
19	Other Certification	OEM should be listed in IDC Report - TOP 4 PC Companies having Market share in India for past four Qtr's ISO 9001 : 2008; ISO 27001: 2013 Certification or better, EPEAT Registered, MIL-STD 810G tested (optional) - Proof document to be enclosed.

20	Accessories	With required accessories, connecting cables and driver media, Carry Case (Not back pack) (Professional carry case)
21	Power Consumption	External 45 watt or better
22	Warranty	Five (05) Years Comprehensive Onsite warranty for Laptops including battery and One (01) year Comprehensive Onsite warranty for adapter, from the date of installation.

(2) SPECIFICATION FOR MONOCHROME DESKTOP LASERJET PRINTER

Sl. No	Parameter/ Feature	Specification Required
1	Make	_____ (Specify)
2	Model	_____ (Specify)
3	Technology	Laser Mono Printer
4	Speed/Duplex Print Speed	18 ppm or higher speed
5	Duplex Printing (Automatic)	09 ppm or higher speed
6	Memory	64 MB or higher
7	Resolution	600 x 600 dpi or higher resolution
8	Input paper Tray	250-sheet input tray, 1-sheet priority tray
9	Paper Output Tray	100 sheets or above
10	Paper Size Support	A4 A5 Letter and legal
11	Interface	USB 2.0 Ethernet 10/100, Built-in wireless, Wifi Direct, networking (802.11b/g/n) or higher
12	Duty cycle Monthly	15000 pages or higher
13	OS Compatibility	Unbutu 18.04 ver or higher version
14	Energy Star / BIS Complaint	YES
15	Cartridge	With Full toner Cartridge with min 1500 pages or more
16	Accessories	With required accessories connecting cables and driver media Power cables should be supplied
17	Warranty	5 Years Comprehensive onsite warranty

BUYBACK LAPTOPS DETAILS:

(1) Make and Model	Acer TMP 253-M
Processor	Intel Core i3-2348M
Memory	4 GB DDR3
Hard drive	500 GB HDD
Year of Purchase	2013
(2) Make and Model	Acer TMP 245-M
Processor	Intel Core i3-4010U
Memory	4GB DDR3
Hard drive	500 GB HDD
Year of Purchase	2014
Grand Total Quantity	344 (approx)
Buyback price of each old laptop	Rs. _____ (to be mentioned)
Total Buyback price of old laptops	Rs. _____ (to be mentioned)

BUYBACK MONOCHROME DESKTOP PRINTERS DETAILS:

Make and Model	HP 1022 & XEROX PHASER 3010
Year of Purchase	2009 & 2013
Grand Total Quantity	355 (approx)
Buyback price of each old printer	Rs. _____ (to be mentioned)
Total Buyback price of old printers	Rs. _____ (to be mentioned)

TERMS AND CONDITIONS

- 1) Bidder should have at least **three (03) years of experience** in the sales, service and support and be an Authorised Sales and Service Provider for the Model which is offered. Dealership Authorisation letter from O.E.M valid up to 31-07-2020 and O.E.M support letter for five (05) years should be enclosed to the tender.
- 2) Bidder can quote for either of the products.
- 3) The Registrar (IT-cum-Central Project Coordinator) may at his discretion ask the bidder for clarification of their bids including price.
- 4) Bidders should enclose copies of valid registration of V.A.T., PAN No. and Service Tax.
- 5) The bidder should have financial turnover of Rs.2 crores or above in each of the last three (03) Financial Years (2016-17, 2017-18 and 2018-19). Audited balance sheets or CA certified reports should be submitted.
- 6) The bidder should have minimum one authorized service centre in each District as on bid calling date. Details of the service centre and service personnel should be enclosed.
- 7) The bidder should furnish the information on major past supplies under the product/service for the last three financial years and satisfactory performance report from customers.
- 8) **DELIVERY AND INSTALLATION PERIOD:** Not later than four (04) weeks from the date of issue of purchase order.
- 9) The successful bidder will have to furnish unconditional Bank Guarantee @10% of purchase value to the High Court for the State of Telangana at Hyderabad valid for a period of five (05) years within 15 working days of issue of Purchase Order, towards service guarantee.
- 10) The successful bidder has to deliver the laptops and printers at the District Head Quarters of the State of Telangana and install the same to the allotted Judicial Officer residing/working at the concerned Court (List of location to be delivered will shortly provided by the High Court).
- 11) **PAYMENT TERMS:** On successful and satisfactory installation and on the submission of unconditional Bank Guarantee of 10% of the total amount from a nationalized/scheduled bank towards due performance of warranty, on submission of Advance Stamped Receipt in triplicate, the amount will be credited to the Bank account of the successful bidder through the Pay & Accounts Officer (P.A.O)., Hyderabad.
- 12) Price (Indian Rupees) indicated shall be **inclusive of all taxes applicable**.
- 13) Quote the Laptop price irrespective of the buyback quantity.
- 14) The successful bidder shall demonstrate the model offered by them to the High Court well in advance for testing purpose before delivery of the product.
- 15) The Laptops and Printers which are offered for Buyback may vary to the number indicated to a tune of 10%.
- 16) **WARRANTY:**
 - a) Five (05) years comprehensive onsite warranty and support by the Original Equipment Manufacturer (O.E.M) for Laptop including battery and one (01) year for power adaptor from the date of installation, including free provision of spare parts, kits as and when necessary.

- b) If the defective Laptop is not made operational beyond 48 hours after the complaint (during the warranty period), the Firm will be required to provide a stand-by laptop of the same or higher configuration, failing which a penalty of Rs.200/- per day till the laptop is rectified will be imposed after 48 hours.
- c) Warranty period begins from the date of satisfactory installation, commissioning and certified by the High Court for the State of Telangana at Hyderabad.
- d) On completion of the Warranty period, the unconditional Bank Guarantee will be released after satisfying that proper free warranty support has been provided during warranty period of five (05) years for the Laptops. The High Court reserves the right to recover pending amounts of penalty if any, from the amount of bank guarantee.
- e) **TRAINING TO JUDICIAL OFFICER:** The successful bidder has to provide training to Judicial Officer of the concerned District on the operation of the Laptop offered at the time of installation of Laptop.
- 17) The Registrar (I.T-cum-Central Project Coordinator), High Court for the State of Telangana at Hyderabad, reserves the right to accept or reject the offers without assigning any reasons.

Tender submitting address: The Registrar (I.T-cum-Central Project Coordinator), 6th Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad-500066.

Note: Please write Firm Address with cell phone number and contact person details on the sealed cover.

The intending bidders shall submit their sealed quotations according to above specifications to the undersigned **on or before 28th November, 2019 (Thursday)** during the office hours.

HYDERABAD
Date:15-11-2019


**REGISTRAR (I.T-cum-
CENTRAL PROJECT COORDINATOR)**